

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.S.P. No. 726/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 13.09.2017

NAME OF THE PARTIES: M/s. Dominion Resources Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956 and 230 to 232 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
1.	Abhishek Chopra	Practising Company Lawyer	

ORDER

CSP 722/230-232/NCLT/MB/MAH/2017
CSP 723/230-232/NCLT/MB/MAH/2017
CSP 724/230-232/NCLT/MB/MAH/2017
CSP 725/230-232/NCLT/MB/MAH/2017
CSP 726/230-232/NCLT/MB/MAH/2017

At request of the Petitioner Counsel, list this matter on 11.10.2017.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.S.P. No. 725/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 13.09.2017

NAME OF THE PARTIES: M/s. Dharmi Sales Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956 and 230 to 232 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
1.	Aslih O Lopurie	Executive Secretary	

ORDER

CSP 722/230-232/NCLT/MB/MAH/2017
CSP 723/230-232/NCLT/MB/MAH/2017
CSP 724/230-232/NCLT/MB/MAH/2017
CSP 725/230-232/NCLT/MB/MAH/2017
CSP 726/230-232/NCLT/MB/MAH/2017

At request of the Petitioner Counsel, list this matter on 11.10.2017.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.S.P. No. 724/(MAH)/2017

CORAM:

Present:

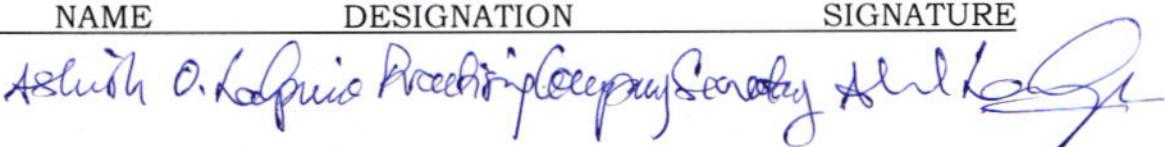
SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 13.09.2017

NAME OF THE PARTIES: M/s. Kevin Impex Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956 and 230 to 232 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
1.	Aslith O. Lopuis Preethi Deepa Suresh		

ORDER

CSP 722/230-232/NCLT/MB/MAH/2017
CSP 723/230-232/NCLT/MB/MAH/2017
CSP 724/230-232/NCLT/MB/MAH/2017
CSP 725/230-232/NCLT/MB/MAH/2017
CSP 726/230-232/NCLT/MB/MAH/2017

At request of the Petitioner Counsel, list this matter on 11.10.2017.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.S.P. No. 723/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 13.09.2017

NAME OF THE PARTIES: M/s. Mann Infra Resources Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956 and 230 to 232 of the Companies Act, 2013.

<u>S. No.</u>	<u>NAME</u>	<u>DESIGNATION</u>	<u>SIGNATURE</u>
1.	<i>Shri V. Nallasesanapathy</i>	<i>Shri V. Nallasesanapathy</i>	<i>Shri V. Nallasesanapathy</i>

ORDER

CSP 722/230-232/NCLT/MB/MAH/2017
CSP 723/230-232/NCLT/MB/MAH/2017
CSP 724/230-232/NCLT/MB/MAH/2017
CSP 725/230-232/NCLT/MB/MAH/2017
CSP 726/230-232/NCLT/MB/MAH/2017

At request of the Petitioner Counsel, list this matter on 11.10.2017

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)

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NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.S.P. No. 722/(MAH)/2017

CORAM:

Present:

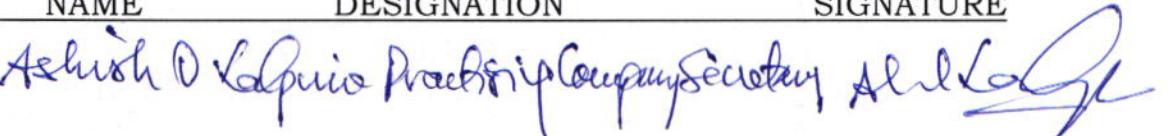
SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 13.09.2017

NAME OF THE PARTIES: M/s. Giltorium Infratrade (India) Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956 and 230 to 232 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
1.	Ashish D. Kapur	Company Secretary	

ORDER

CSP 722/230-232/NCLT/MB/MAH/2017
CSP 723/230-232/NCLT/MB/MAH/2017
CSP 724/230-232/NCLT/MB/MAH/2017
CSP 725/230-232/NCLT/MB/MAH/2017
CSP 726/230-232/NCLT/MB/MAH/2017

At request of the Petitioner Counsel, list this matter on 11.10.2017

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)